



GOVERNMENT OF HARYANA/ हरियाणा सरकार
INQUIRY OFFICER VIGILANCE, HARYANA
Off: Room No. 49, 50A, 3rd Floor, 30-Bays Building, Sector-17C, Chandigarh-160017
Tel. No: - 0172-2702534, e-mail: vigilance69@yahoo.in

From

The Inquiry Officer Vigilance, Haryana
Room No. 49, 50A, 3rd Floor, 30 Bays Building
Sector-17C, Chandigarh

To

The Registrar General,
Punjab & Haryana High Court,
Chandigarh.

Memo No. IOV/H/2020/
Dated Chandigarh, the

**Subject:- Empanelment of retired Judicial Officers IAS/IPS/IFS etc. as
Inquiry Officer.**

Kindly find enclosed herewith copies of Advertisements for giving wide publicity by uploading the same on your official website or otherwise as your goodself deems fit, so that eligible retired officers can submit their respective applications on or before the last date i.e 10/11/2022

District Attorney
O/o Inquiry Officer Vigilance
Haryana, Chandigarh

विभाग के मजदूरों के अग्रहण का प्रत्येक रविवार तीन लोग दोषी करार दिए गए हैं। विभाग के मजदूरों का अग्रहण का प्रत्येक रविवार तीन लोग दोषी करार दिए गए हैं। 2020 में मजदूरों के अग्रहण का प्रत्येक रविवार तीन लोग दोषी करार दिए गए हैं।

जांच अधिकारी चौकसी विभाग, हरियाणा, चण्डीगढ़

जांच अधिकारी चौकसी विभाग, हरियाणा के द्वारा एकत्रित सेवागत अधिकारी सेवा (आईएफएस), आईपीएस, भारतीय विदेश सेवा (आईएफएस), भारतीय नौसेना सेवा (आईएनएस), सीबीआई अधिकारी, केंद्रीय सचिवालय के अधिकारियों और अन्य केंद्रीय सेवाओं के अधिकारियों के साथ साथ सेवागत इजीविपर जून जॉब / चीफ इंजीनियर, सीजीएस / डीएस के स्तर के सेवागत अधिकारियों और सेवागत निदेशक अभियोजन (समान्य) / निदेशक अभियोजन (विशेष) को जांच अधिकारियों के रूप में पैनल बद्ध करने के लिए आवेदन माने जाते हैं। एकत्रित सेवागत अधिकारी समूह ए और बी अधिकारियों के विरुद्ध अनुशासनात्मक कार्यवाही में नियमित विभागीय जांच करने के लिए हरियाणा सरकार द्वारा तैयार आवेदन पत्र का प्रारूप वेबसाइट www.csharyana.gov.in से डाउनलोड कर सकते हैं। आवेदन पत्रता मानदंड के साथ-साथ नियुक्ति के अग्र नियमों और शर्तों के लिए सतर्कता विभाग, हरियाणा सरकार द्वारा जारी निर्देश संख्या 48/01/2008-3Vig-II, दिनांक 15.03.2022 व निर्देश संख्या 48/01/2008-3Vig-II, दिनांक 19.10.2022 का अवलोकन करेंगे। एकत्रित सेवागत अधिकारी अपने आवेदन जांच अधिकारी, चौकसी विभाग हरियाणा चौकी मंडल, हरियाणा सिविल सचिवालय, चण्डीगढ़ में जमा कर सकते हैं। और आवेदन प्राप्त होने की अंतिम तिथि 10.11.2022 है। अग्रे आवेदन पत्र को निरस्त माना जाएगा।

जांच अधिकारी
चौकसी विभाग, हरियाणा, चण्डीगढ़

नोट- पहले से सूची बद्ध जांच अधिकारियों के साथ-साथ जांच अधिकारियों ने पहले जांच अधिकारी के रूप में पैनल में शामिल होने के लिए आवेदन किया है। उन्हें उक्त निर्देश दिनांक 15.03.2022 व 19.10.2022 के अनुसार अपनी पात्रता के अधीन नए सिरे से आवेदन करना होगा।

PROH-1101/11/1/2023/13431/074

27/10/22 THE TRIBUNE

INQUIRY OFFICER, VIGILANCE, HARYANA EMPANELMENT AS INQUIRY OFFICERS

Applications are invited from retired officers of Judicial Services, IAS, IPS, Indian Foreign Service (IFS), Indian Forest Service (IFS), CBI Officers, Officers from Central Secretariat and Officers from other Central Services as well as retired Engineers-in-Chief/Chief Engineers, retired doctors of the level of DGHS/DHS and retired Director of Prosecution (General)/Director of Prosecution (Special) for empanelment as Inquiry Officers to conduct regular departmental enquiries in disciplinary proceedings initiated against the Group A & B officers of the Government of Haryana.

The applicants shall refer the instructions No. 48/01/2008-3 Vig.II dated 15.03.2022 as well as the instructions No. 48/01/2008-3V-II dated 19.10.2022 issued by Vigilance Department, Government of Haryana for the eligibility criteria as well as other terms & conditions of empanelment which are available at the website www.csharyana.gov.in. Interested eligible retired officers may submit the applications in the prescribed proformas enclosed with instructions No. 48/01/2008-3 Vig. II dated 15.03.2022. The eligible retired officers can submit their applications to the Inquiry Officer, Vigilance, Haryana in his office at 4th Floor, Haryana Civil Secretariat, Chandigarh and the last date for receiving the applications is 10.11.2022. Incomplete application will be summarily rejected.

Sd/- Inquiry Officer,
Vigilance Haryana, Chandigarh.

Note:- Already Empanelled Inquiry Officers as well as the officers who have earlier applied for empanelment as Inquiry officer, shall be required to apply afresh subject to their eligibility as per the said instructions dated 15.03.2022 and 19.10.2022.

PROH/1101/11/1/2023/13431/314